

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 721 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	K.P Jayaram & Anr. Vs. Radha Exports (India) Pvt. Ltd.	S.Gowthaman

**By Order
-sd/-**

Assistant Registrar

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